NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 25/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>01.03.2017</u>

Name of the Company:

GTPL Sharda Cable Network Pvt. Ltd.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

REPRESENTATION **SIGNATURE DESIGNATION** S.NO. NAME (CAPITAL LETTERS)

ADV

1. WITH
NATALNA SUTARIA

APPLICANT MITACLIA

THAKKAR AND PAHILLA ADUS.

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of March, 2017.